

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1092  
ANSWERED ON:13.07.2009  
FUNDS FOR WELFARE OF SCS  
Munda Shri Arjun

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the funds provided by the Government and other financial bodies to Jharkhand under Centrally Sponsored Schemes and special programmes for the welfare of Scheduled Castes (SCs) during the last three years and the current year;
- (b) whether the released funds have been fully utilized by the State; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) Funds provided by this Ministry and two of its apex Corporations to the Government of Jharkhand and other implementing agencies for the welfare of Scheduled Castes from 2006-07 till date is as under:-

(Rs. in Lakh)

Name of the Scheme till date	Expenditure from 2006-07
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SC Girls and Boys Hostels#	674.20
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Free Coaching for SC & OBC students	23.70
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Special Central Assistance to Scheduled Caste Sub Plan	2731.55
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Post Matric Scholarship to SC students	35.32
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Scheme for Implementation of Protection of Civil Rights Act, 1995 and the Scheduled Tribes (Prevention of Atrocities Act) 1989	40.00
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Assistance to Scheduled Caste Development Corporations 192.16

Scheme for Rehabilitation of Manual Scavengers 279.75

Funds provided by Apex Corporations National Scheduled Caste Finance and Development Corporation (NSFDC) 1132.00

National Safai Karmachari Finance and Development Corporation (NSKFDC) 146.50

# Revised as Babu Jagjivan Ram Chhatrawas Yojana w.e.f. 1-1-2008

(b) & (c) Release of funds is ensured after receipt of utilization certificates from State Governments/organizations receiving funds.